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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 15.03.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

Case No. (TP/CP/ CA(CAA)/ CP(CAA))	Purpose	Advocates / PCS's name for the Petitioner	Section	Name of the petitioner / company	Name of the respondents/ Company	Advocates / PCS's name for the Respondent
CP No.165/BB/2018	For compliance of objections raised by Registry	M Anil Kumar PCS	Sec 66	M/s Surtec Chemicals India Pvt Ltd		


SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

ORDER

The matter is listed today for admission. No representation for petitioner company.
List it for hearing on 23.03.2018.


MEMBER (T)


MEMBER (J)